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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 166/9/HDB/2020
NAME OF THE COMPANY	Pennar Industries Ltd
NAME OF THE PETITIONER(S)	Apar Industries Ltd
NAME OF THE RESPONDENT(S)	Pennar Industries Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**


Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No representation on behalf of the Petitioner. Put up the matter on 16.04.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

AS